

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:519

ANSWERED ON:03.08.2011

US AID TO PAKISTAN

Joshi Shri Mahesh;Lagadapati Shri Rajagopal;Siricilla Shri Rajaiah

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the increasing military/financial support extended to Pakistan by various countries particularly United States;
- (b) if so, the details thereof;
- (c) whether the Government see any possibility of misusing this support, extended for fighting terrorism, against India;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government has raised this apprehension with any of the countries;
- (f) if so, their response in this regard; and
- (g) the reaction of the Government on the suspension/reduction of US military aid to Pakistan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) Yes. According to official US sources, Pakistan has received from the United States, during the period 2002-2010, US\$ 12.5 billion as security assistance and reimbursements under the Coalition Support Fund; and approximately US\$ 6 billion as economic assistance. In October 2010, a US\$ 2.29 billion security assistance package was announced for the period 2012-2016, which includes Foreign Military Financing of US\$ 400 million a year. This will raise the annual Foreign Military Financing by US\$ 100 million from the present level. In addition, the United States will provide US\$ 1.2 billion to Pakistan under the Pakistan Counterinsurgency Capability Fund, while the reimbursements under the Coalition Support Fund are likely to continue at the level of approximately US\$ 800 million to US\$ 1 billion per annum.

(c) to (g) Government has consistently drawn the attention of the United States and other countries to the need for proper benchmarks and accountability to prevent the diversion of assistance provided to Pakistan for use in its military build up against India. Government has also stressed the need for constant vigilance as also close monitoring of such assistance being provided. The United States has conveyed that it will seek to ensure that its security assistance to Pakistan is used for counter terrorism and not utilized against India . Further, in 2009, the United States passed the Enhanced Partnership with Pakistan Act, which, inter alia, stipulates that Pakistan should close terrorist camps including those of Lashkar-e-Taiba and Jaish-e-Mohammed; cease all support to extremism and terrorist groups; and, prevent attacks into neighbouring countries.